## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.68/BB/ 2017	-	Admission	230/232	Sonus Networks India Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

TY. VASUDE VA Phrony

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## ORDER

Counsel for Petitioner is present. Matter is listed today for serving of notice on the concerned authorities. Counsel has filed memo along with copies of paper publications. O.L has filed Application in O.L.R No.188/17 seeking permission to appoint a Chartered Accountant from among the panel maintained by his office for the purpose of scrutiny of books of accounts and records of the Transferor Company. Counsel for Petitioner has no objection to grant permission to O.L. Hence, OLR No.188/17 is allowed vide separate order. O.L is permitted to appoint a Chartered Accountant from among the panel maintained by his office for the purpose of scrutiny of books of accounts and records of Transferor Company. Petitioner Company is directed to pay the fee of the Chartered Accountant as fixed. Await report from ROC & R.D. No representation for Income Tax Department. For filing report and for filing comments if any, list it on 24/01/2018.

Member (T)

Member(J)